

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: SHRI. RAJEEV BHARDWAJ – HON'BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.11.2023, At 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1657/2023 IA (IBC)/1402/2023 in CP (IB) No.322/95/HDB/2021
NAME OF THE COMPANY	Dommeti Surya Rama Krishna Sai Bab, Resolution Professional for P G Kunam Eashwaramama in the Matter of KRR Infra Projects
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/1657/2023

Present: Mr. Dommeti Surya Rama Krishna Sai Bab for the Applicant.

This application has been moved for extending the timeline to submit the repayment plan for a further period of 60 days, w.e.f., 21.10.2023. keeping in view the facts and circumstances mentioned in the application. Accordingly, this application is allowed and repayment plan extended by 60 days.

IA (IBC)/1402/2023

Present: Mr. Dommeti Surya Rama Krishna Sai Bab, Resolution Professional.

Matter is adjourned to 09.01.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)